

IN THE NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD
SPECIAL BENCH
COURT – 1

ITEM No.124 CP(CAA) 72 of 2020 in
CA(CAA) 51 of 2020

Proceedings under Section 230-232

IN THE MATTER OF:

Sijcon Design & Eng Pvt Ltd

.....Applicant

Order delivered on: 03/05/2023

Coram:

Mr. Shammi Khan, Hon'ble Member(J)
Mr. Ajai Das Mehrotra, Hon'ble Member(T)

PRESENT:

For the Applicant : Mr. Pavan S. Godiawala, Advocate along with
Ms. Anshumi Maloo, Advocate

For the Respondent :

ORDER

Mr. Pavan S. Godiawala, Ld. Counsel for the applicant appears.

Ms. Maithili D. Mehta, Ld. Counsel appears for the Income Tax Department and states that the report has been filed and they do not have any objection to the approval of the Scheme.

No one appears for the office of the Regional Director (RD). However, report of the RD has come on record. Ld. Counsel for the petitioner company states that there are no objections in the report of the RD only some observations have been made which have been duly replied.

Ld. Counsel Mr. Godiawala informs that the proceedings regarding the Transferor Company are before NCLT, Mumbai Bench and are still pending.

List for hearing before the Regular Bench on 15.05.2023

-SD-

-SD-

**AJAI DAS MEHROTRA
MEMBER (TECHNICAL)**

**SHAMMI KHAN
MEMBER (JUDICIAL)**